

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2B, 3B, 4B and 6C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

(a) Postponed Unstarred Question No.15 tabled by Shri Chandrakant Kavalekar, Leader of Opposition regarding 'Collection of Infrastructure Tax' (originally slated for answer on 31.07.2017) was laid on the Table.

(b) Postponed Unstarred Question No. 26 tabled by Shri Digambar Kamat, MLA regarding 'Development Permission Files of Commercial Projects referred by Chief Town Planner' (originally slated for answer on 31.07.2017) was laid on the Table.

(c) Postponed Unstarred Question No. 33 tabled by Shri Digambar Kamat, MLA regarding 'Issue of Zoning Certificates by TCP Offices' (originally slated for answer on 31.07.2017) was laid on the Table.

(3) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

**(1)Shri Glenn Souza Ticlo, MLA** made a mention about the illegal construction coming up in survey no. 96/1, 96/2, 98/12 & 98/13 in Ucassaim Village.

**SHRI MAUVIN GODINHO, Minister for Panchayats** replied to the Mention.

**(2)Shri Rajesh Patnekar, MLA** made a mention about the nuisance created by Bisons by destroying the crops of the farmers and danger for human lives in large of Menkurem village.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

**(3)S/Shri Francisco Silveira and Churchill Alemao, MLAs** made a mention about the RFID cards for fishermen are not issued to their crew incurring losses to the fishermen community.

**SHRI VINODA PALIENCAR, Minister for Fisheries** replied to the Mention.

**12 44 PM**

**3. OBITUARY REFERENCES**

**DR. PRAMOD SAWANT, SPEAKER** made Obituary References to the following:

(1) Late Dr. V. R. Rao former Chairman of ISRO, recipient of Padma Bhushan, Padma Vibhushan, Instrumental in promoting India's Space Programme, launch of ASLV rocket in 1992, launch of PSLV in 1995 and also responsible for the successful launch of INSAT which gave thrust to Telecom revolution in India who passed away on 24<sup>th</sup> July,2017;

(2) Late Prof. Yash Pal famous Scientist, educationist and leading Science Communicator in India, recipient of Padma Bhushan, Padma Vibhushan who passed away on 24<sup>th</sup> July, 2017;

(3) Late Ustad Sayeeduddin Dagar a "Dhrupad" exponent, and one of the iconic seven brothers of the 20<sup>th</sup> generation of the Dagarvani gharana, who passed away on 30<sup>th</sup> July, 2017;

(4) Late Shri Vassudev Kamat prominent and Senior most freedom fighter from Ibhrampur who passed away on 25<sup>th</sup> July, 2017;

(5) Late Bhai Punjabrao Chavan a freedom fighter, prominent agriculturist who fought for the Liberation of Goa who passed away on 5<sup>th</sup> August , 2017; and

(6) Late Adv. Thalmann Pereira, well known advocate, State Secretary CPI (M) and noted social activist who passed away on 6<sup>th</sup> August 2017.

The House stood in silence for one minute.

**12 47 PM**

**4. PAPERS LAID ON THE TABLE**

**SHRI MANOHAR PARRIKAR, Chief Minister** laid the following:

(i) Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31<sup>st</sup> March, 2016.

(ii) Report of the Comptroller and Auditor General of India on State Finances of the Government of Goa for the year ended 31<sup>st</sup> March, 2016.

(iii) Epitome of Audit Reports on Government of Goa for the year ended 31<sup>st</sup> March, 2016.

(iv) Appropriation Accounts 2015 – 2016.

(v) Finance Accounts 2015 – 2016, Volume – I.

(vi) Finance Accounts 2015 – 2016, Volume – II.

(vii) Statement Under Sub-Section (2) of Section 3 of Goa State Guarantees Act, 1993 (Goa Act 16 of 1993).

**12 48 PM**

**5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-11)**

**SHRI FRANCIS D'SOUZA, Minister for Law** moved the following Demands:

Demand No. 1 - Legislature Secretariat

Demand No. 3 - District & Sessions Court, North Goa

Demand No. 4 - District & Sessions Court, South Goa.

Demand No. 5 - Prosecution  
Demand No. 6 - Election Office  
Demand No. 10- Notary Services

**SHRI MANOHAR PARRIKAR, Chief Minister** moved the following Demands:

Demand No. 28 - Administrative Tribunal  
Demand No. 63 - Rajya Sainik Board  
Demand No. 73 - State Election Commission  
**Charged Expenditure - Raj Bhavan (discussion only)**  
**Charged Expenditure - Debt Services (discussion only)**  
**Charged Expenditure - Goa Public Service Commission**  
**(discussion only)**  
**(upto 4.00 p.m.)**

**12 49 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Digambar Kamat, Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 3, 4, 10 and 73

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA	..... 12 50 PM
2. Shri Churchill Alemao, MLA	..... 12 52 PM
3. Shri Glenn Souza Ticlo, MLA	..... 12 53 PM
4. Shri Digambar Kamat, MLA	..... 12 55 PM
5. Shri Nilesh Cabral, MLA	..... 12 56 PM

**(House adjourned for lunch at 1 10 PM and resumed its sitting at 2 30 PM)**

**2 30 PM**

6. Shri Rajesh Patnekar, MLA	..... 2 30 PM
7. Shri Aleixo R. Lourenco, MLA	..... 2 34 PM
8. Shri Francisco Silveira, MLA	..... 2 39 PM
<b>9. Shri Chandrakant Kavalekar, Leader of Opposition....</b>	<b>2 43 PM</b>

**2 48 PM**

**SHRI FRANCIS D'SOUZA, Minister for Law** replied to the Debate.

2 58 PM

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Debate.

3 01 PM

Cut Motions to Demand No. 3 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 4 of list No. 11 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 10 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 73 at Sl. Nos. 1 and 2 of list No. 11 circulated separately were put to vote and negatived.

3 01 PM

Demand Nos. 1, 3, 4, 5, 6, 10, 28, 63 and 73 were put to vote and passed.

3 02 PM

6. **INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.2) BILL, 2017 (RELATING TO BUDGET FOR THE YEAR 2017-18)**

**SHRI MANOHAR PARRIKAR, Chief Minister** moved for leave to introduce the Goa Appropriation (No.2) Bill, 2017 (relating to Budget for the year 2017-18). The leave was granted and the Bill was introduced.

**SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Appropriation (No.2) Bill, 2017 (relating to Budget for the year 2017-18) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The following Members spoke on the Bill:

1. Shri Pratapsingh Rane, MLA
2. **Shri Chandrakant Kavalekar, Leader of Opposition**
3. **Shri Manohar Parrikar, Chief Minister**

**SHRI MANOHAR PARRIKAR, Chief Minister** moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

**3 36 PM**

7. **PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18(FIRST BATCH)**

**SHRI MANOHAR PARRIKAR, Chief Minister** presented the Supplementary Demands for Grants for the year 2017-18 (First Batch).

Supplementary Demands for Grants for the year 2017-2018 (First Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2017-2018 (First Batch) were put to vote and passed.

**3 37 PM**

8. **INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.3) BILL, 2017 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18 (FIRST BATCH)**

**SHRI MANOHAR PARRIKAR, Chief Minister** moved for leave to introduce the Goa Appropriation (No.3) Bill, 2017 (relating to

Supplementary Demands for Grants for the year 2017-18 (First Batch).  
The leave was granted and Bill was introduced.

**SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Appropriation (No.3) Bill, 2017 (relating to Supplementary Demands for Grants for the year 2017-18 (First Batch) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

**SHRI MANOHAR PARRIKAR, Chief Minister** moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

**3 39 PM**

**9. GOVERNMENT BILLS - CONSIDERED AND PASSED**

**(1) SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Value Added Tax (Tenth Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 5, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(2) SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Appropriation Acts (Repeal) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(3) SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Excise Duty (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(4) SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(5) SHRI MANOHAR PARRIKAR, Chief Minister** moved that the Goa Preservation of Trees (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Nilesh Cabral, MLA
2. Shri Digambar Kamat, MLA
3. Shri Pratapsingh Rane, MLA
4. **Shri Manohar Parrikar, Chief Minister**
5. Shri Aleixo R. Lourenco, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 5, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(6) SHRI ROHAN KHAUNTE, Minister for Revenue** moved that the Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Digambar Kamat, MLA
2. Shri Aleixo R. Lourenco, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Luizinho Faleiro, MLA
5. **Shri Manohar Parrikar, Chief Minister**
6. **Shri Chandrakant Kavalekar, Leader of Opposition**
7. **Shri Rohan Khaunte, Minister for Revenue**

Division was sought

In favour: 20

Against: 16

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 9, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(7) SHRI ROHAN KHAUNTE, Minister for Revenue** moved that The Goa Requisition and Acquisition of Property Bill, 2017 be taken into consideration.

During the Consideration stage the Bill was referred to Select Committee consisting of the following Members:-

- |  |                      |
|--|----------------------|
| 1. <b>Shri Rohan Khaunte, Minister for Revenue</b> | <b>---- Chairman</b> |
| 2. Shri Pratapsingh Rane, MLA                      | ---- Member          |
| 3. Shri Filipe Nery Rodrigues, MLA                 | ---- Member          |
| 4. Shri Aleixo R. Lourenco, MLA                    | ---- Member          |
| 5. Shri Nilesh Cabral, MLA                         | ---- Member          |
| 6. Shri Carlos Almeida, MLA                        | ---- Member          |

7. Shri Prasad Gaonkar, MLA ---- Member  
8. Smt. Alina Saldanha, MLA ---- Member

**(8) SHRI ROHAN KHAUNTE, Minister for Information Technology** moved that the Goa Information Technology Development (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(9) SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD** moved that the Goa Highways (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Ravi Naik, MLA
2. Shri Digambar Kamat, MLA
3. **Shri Ramkrishna Dhavalikar, Minister for PWD**
4. Shri Rajesh Patnekar, MLA
5. Shri Aleixo R. Lourenco, MLA
6. **Shri Manohar Parrikar, Chief Minister**
7. Shri Luizinho Faleiro, MLA
8. Shri Nilesh Cabral, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

4 52 PM

10. GOVERNMENT BILL - INTRODUCED CONSIDERED AND PASSED

**SHRI VIJAI SARDESAI, Minister for Town and Country Planning** moved for leave to introduce the Goa Town and Country Planning (Amendment) Bill, 2017. The leave was granted and the Bill was introduced.

**SHRI VIJAI SARDESAI, Minister for Town and Country Planning** moved that the Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration.

The following Members spoke on the Bill.

1. Shri Pratapsingh Rane, MLA
2. **Shri Vijai Sardesai, Minister for Town and Country Planning**

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**4 56 PM**

**11. NOMINATION OF TWO MEMBERS OF THE GOA LEGISLATIVE ASSEMBLY ON THE TOWN AND COUNTRY PLANNING BOARD**

Hon'ble Speaker made an announcement in the House regarding the nomination of the following two Members on the Town and Country Planning Board:

1. Shri Glenn Souza Ticlo, MLA; and
2. Shri Filipe Nery Rodrigues, MLA

**4 57 PM**

**12. ANNOUNCEMENT OF MEMBERS ON VARIOUS COMMITTEES FOR THE YEAR 2017-2018.**

**CONSTITUTION OF COMMITTEES**

The Committees of Goa Legislative Assembly have been constituted by Hon'ble Speaker for the Year 2017-2018. The composition of the Committees is as follows:-

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Sl. No.	Name of Committee	Names of Members Shri/Smt.	Name of Chairman
1.	<b>PANEL OF PRESIDING MEMBERS</b> (Revised since Bulletin Part II No.16 dt. 2017 Dt. 21-3-2017)	Rajesh Patnekar Nilesh Cabral Isidore Fernandes Filipe Nery Rodrigues	
2.	<b>BUSINESS ADVISORY COMMITTEE</b> (Revised Since Bulletin Part II No.22 of 2017 dt. 24/3/2017)	Speaker Chief Minister Deputy Speaker Law Minister (Special invitee) Leader of Opposition Vijai Sardesai Ramkrishna Dhavlikar Churchill Alemao	Speaker
3.	<b>PUBLIC ACCOUNTS COMMITTEE</b>	Pratapsingh R. Rane Churchill Alemao Nilesh Cabral Jennifer Monserrate Rajesh Patnekar Glenn Souza Ticlo Dayanand Sopte	Pratapsingh R. Rane
4.	<b>COMMITTEE ON PUBLIC UNDERTAKING</b>	Digambar Kamat Milind Naik Glenn Souza Ticlo Jose Luis Carlos Almeida Deepak Pauskar Clafasio Dias Wilfred D'sa	Digambar Kamat
5.	<b>ESTIMATES COMMITTEE</b>	Jose Luis Carlos Almeida Ravi Naik Alina Saldanha Clafasio Dias Luizinho Faleiro Jennifer Monserrate Nilkanth Halarnkar	Jose Luis Carlos Almeida
6.	<b>COMMITTEE ON</b>	Dy.Speaker	Dy. Speaker

	PRIVILEGES	Milind Naik Filipe Nery Rodrigues Dayanand Sopte Nilesh Cabral Isidore Fernandes Glenn Souza Ticlo	
7.	COMMITTEE ON DELEGATED LEGISLATION	Alina Saldanha Filipe Nery Rodrigues Luizinho Faleiro Alexio Reginaldo Lourenco Rajesh Patnekar Churchill Alemao Milind Naik	Alina Saldanha
8.	BUDGET COMMITTEE	Nilesh Cabral Alina Saldanha Milind Naik Prasad Gaonkar Francisco Silveira Subhash Shirodkar Isidore Fernandes	Nilesh Cabral
9.	COMMITTEE ON GOVERNMENT ASSURANCES	Glenn Souza Ticlo Prasad Gaonkar Rajesh Patnekar Ravi Naik Wilfred D'sa Antonio Fernandes Deepak Pauskar	Glenn Souza Ticlo
10.	RULES COMMITTEE	Speaker Deputy Speaker Chief Minister Leader of Opposition Ramkrishna Dhavlikar Vijai Sardesai Churchill Alemao	Speaker
11.	COMMITTEE ON PETITIONS	Rajesh Patnekar Nilkanth Halarnkar Alexio Reginaldo Lourenco Subhash Shirodkar Alina Saldanha Pravin Zantye Antonio Fernandes	Rajesh Patnekar

12. LIBRARY COMMITTEE Pravin Zantye Pravin Zantye  
Wilfred D'sa  
Jennifer Monserrate  
Alexio Reginaldo Lourenco

5 00 PM

13. VALEDICTORY REMARKS BY SPEAKER

DR. PRAMOD SAWANT, *Speaker* made Valedictory Remarks.

5 07 PM

14. NATIONAL ANTHEM

National Anthem was played.

**(HOUSE ADJOURNED SINE DIE AT 5 08 PM)**

ASSEMBLY HALL  
PORVORIM-GOA  
07 AUGUST, 2017

N. B. SUBHEDAR  
SECRETARY